

SPECIAL BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/121(KB)2023
IA(COMPANIES.ACT)/200(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | "JAGDISH AGARWAL- IN THE MATTER OF BLUEVIEW TRADEVIN PRIVATE LIMITED-struck off VS THE REGISTRAR OF COMPANIES WEST BENGAL" |
| UNDER SECTION | SEC 252 (3) |

Appearances (via video conferencing/physically)

Ms. Manju Bhuteria, Adv. : For Petitioner
Mr. Kuldip Mallick, Adv.
Ms. S. Upadhyay, Adv.

Mr. D.N. Sharma, Adv. : For Intervenor
Mr. Ratnesh Kr. Rai, Adv.
Ms. Devanshi Deora, Adv.
Ms. Priyanshi Bajaj, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**